

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6502/2023

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

SHANTI DEVI (DEAD) THR. LRS. & ORS.

Respondent(s)

Date : 05-03-2025 This appeal was called on for hearing today.

For Appellant(s) : Ms. Ruchira Goel, AOR

For Respondent(s) :

Mr. Deepak Tyagi, Adv.
Mr. Krishna Kant Gautam, Adv.
Mr. Rameshwar Prasad Goyal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 2 to 13 are duly represented.

Counter affidavit, if any be filed in the meantime.

Service is complete on Respondent Nos. 14.1 to 14.3 but none has entered appearance.

Certificate of service is awaited from the concerned High Court with regard to all the Lrs. of deceased Respondent No.1.

List again on 25.4.2025.

SUJATA SINGH
Registrar

MG